

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

O.A.197/98

Dated this Tuesday the 6th Day of November, 2001.

Hon'ble Shri Justice B.N. Singh Neelam, Vice Chairman
Hon'ble Shri T.N.T. Nayar, Member (A).

Ajay Kumar Jha,
working as Senior Section
Engineer (RAC), Western Railway
Workshop, Lower Parel,
Mumbai - 400 013 and residing at
Type IV Railway Quarter No.
50/L/A 1 at Santacruz West,
Mumbai.

.. Applicant.

(By Advocate Shri S. Ramamurthy).

Versus

1. Union of India, through
the General Manager,
Western Railway,
Mumbai - 400 020.
2. The Chief Works Manager,
Western Railway,
Lower Parel Workshop,
Lower Parel, Mumbai-400013.
3. The Chief Personnel Officer,
Western Railway, Churchgate,
Mumbai - 400 020.
4. Govardhan Prasad Kushwaha,
working as Junior Shop
Superintendent, Chief Works
Manager, Parel Workshop,
Mumbai and residing at
C/o.M.D. Pasi,
155/160, New Western Railway
Staff Quarters, TPS, 5th Road,
Santacruz (E),
Mumbai - 400 055.

.. Respondents

(Respondents No.1 to 3 represented by
Shri V.S. Masurkar, Ld. Counsel and
Respondent No.4 represented by Shri
G.K. Masand, Ld. Counsel).

ORDER (Oral)

{ Per : Justice B.N. Singh Neelam, Vice Chairman }

Heard Shri Sai Kumar, learned counsel for the applicant, Respondents No.1 to 3 being represented by learned counsel Shri V.S. Masurkar and Respondent No.4 being represented by learned counsel Mrs.S.S. Marne proxy counsel for Shri G.K. Masand.

2. At the very outset on behalf of the applicant it is submitted that since the relief so sought is met with by allotting another quarter, he, therefore, does not want to press the matter and hence the prayer is to dispose of the matter as not pressed to which other side lawyers have no objection.

3. In that light, the O.A. stands disposed of, with no order as to costs.


(T.N.T. Nayar)
Member (A)


(B.N. Singh Neelam)
Vice Chairman.

H.